

NATIONAL LOK ADALAT

9th day of March, 2019

BENCH NO. – III
COURT ROOM NO. 34
CENTENARY BUILDING, HIGH COURT, CALCUTTA

The Hon'ble Justice Tapash Mookherjee
Sri Vipul Kundalia, Learned Advocate

SL. NO.	CASE NO.	NAME OF THE PARTIES
1.	WP 20861(W)/06	FARZANA KHANAM VS. CESC LTD.
2.	WP 21903 (W)/06	SK. PEYAROO VS. CESC LTD.
3.	WP 21902 (W)/06	FATMA KHALIL VS. CESC LTD.
4.	WP 22072 (W)/06	MD. NAUSHAD KHAN VS. CESC LTD.
5.	WP 4803(W)/07	MD. RUSTAM VS. CESC LTD.
6.	WP 9388(W)/07	DILIP KR. DAS VS. CESC LTD.
7.	WP 17775(W)/06	SHREE NATH SHAW VS. CESC LTD.
8.	WP 5126 (W)/09	ANUBHAB RAY VS. WEST BENGAL ELECTRICITY REGULATORY COMMISSION & ORS.
9.	WP21407(W)/06	SURESH SHAW VS. CESC LTD.
10.	WP 13104(W)/06 WITH WP 13103(W)/06	NARAYAN CHANDRA DAS VS. CESC LTD.
11.	WP 12399(W)/09	JHARNA KAYAL@ JHARNA KOYAL VS. CESC LTD.
12.	WP 19177(W)/06	MD. ASHRAF JAMAL VS. CESC LTD.
13.	WP 5026(W)/08	AMIT VIJAY VS. CESC LTD.
14.	WP 16140(W)/06	MD. MUKHTAR AHMAD VS. CESC LTD.
15.	WP 11389 (W)/06	CHETAN J. SHETH VS. CESC LTD.
16.	WP 8274(W)/06	SANKAR PAUL VS. CESC LTD.
17.	WP 16839 (W)/06	PREMIER ENGINEERING WORKS VS. CESC LTD.
18.	WP 1020(W)/10	MOYNUL ISLAM VS. CESC LTD.
19.	WP 17884(W)/06	LAKHI SHAW VS. CESC LTD.
20.	WP 21629(W)/06	IMRAUL HAQUE VS. CESC LTD.
21.	WP 11827(W)/10	SMT. TULSI DEVI AGARWAL VS. CESC LTD.
22.	WP 21409(W)/00	JANAB MD. HASIM VS. CESC LTD.
23.	WP 21218(W)/00	MD. ISHAQUE VS. CESC LTD.
24.	WP 21217(W)/00	SK. LADLA VS. CESC LTD.
25.	WP 20406 (W)/00	MD. TAIYAB VS. CESC LTD.
26.	WP 7943(W)/08	MD. HANIF VS. CESC LTD.
27.	WP 7585(W)/08	KHALQUZZAMAN VS. CESC LTD.
28.	WP 18033(W)/08	SK. ALI JAN VS. CESC LTD.
29.	WP 14606 (W)/00	GOPAL CHANDRA SANTRA VS. CESC LTD.
30.	WP 10850(W)/00	SUNIL PAUL VS. CESC LTD.
31.	WP 22872(W)/06	AURANGZEB ELAHI VS. CESC LTD.
32.	WP 25777(W)/08	MURTI DEVI VS. CESC LTD.
33.	WP 25813(W)/08	MUMTAZ ANSARI & ORS. VS. CESC LTD.
34.	WP7028 (W)/11	SANJOY MONDAL VS. CESC LTD.
35.	WP10582(W)/10	BINOD SINGH VS. CESC LTD.
36.	FMA 1583/08	National Insurance Co. Ltd. Vs. Hasna Banu & Ors.
37.	FMA 1043/15	Raj Lakshmi Dinda Vs. Oriental Insurance Co. Ltd. & Anr.
38.	FMA 2092/14	Kalpana Gayen & Ors. Vs. Oriental Insurance Co. Ltd. & Anr.

39.	FMAT 762/15 FMA 2890/16	Bajaj Allianz General Insurance Company Ltd. Vs. Archana Biswas & Anr.
40.	FMAT 417/16 FMA 3495/16	National Insurance Co. Ltd. & Anr. Vs. Fazrul Rahaman & Ors.
41.	FMAT 748/14 FMA 44/19	Basanti Biswas & Ors. Vs. The Oriental Insurance Co. Ltd.
42.	FMA 1098/10	The Oriental Insurance Co. Ltd. Vs. Biswajit Halder
43.	FMAT 465/17	Reba Das & Anr. Vs. The Oriental Insurance Co. Ltd.
44.	FMAT 986/13	Mithu Singh Vs. The Oriental Insurance Co. Ltd.
45.	FMAT 332/15	Behula Ruidas Vs. The Oriental Insurance Co. Ltd.
46.	FMAT 1073/13	Sudha Devi & Ors. Vs. The Oriental Insurance Co. Ltd.
47.	FMAT 786/17	Shriram General Insurance Co. Ltd. Vs. Mir Layla Bibi & Ors.
48.	FMAT 32/19	Jharna Das & Anr. vs. HDFC ERGO General Insurance Co. Ltd. & Anr.
49.	FMAT 1320/18	Usha RAni Shil Vs. United India Insurance Co. Ltd. & Anr.
50.	FMAT 1207/18	Netai Mondal Vs. United India Insurance Co. Ltd. & Anr.
51.	FMAT 284/16	The Oriental Insurance Co. Ltd. Vs Santu Majumder & Anr.
52.	FMAT 53/16	The Oriental Insurance Co. Ltd. Vs Hamida Bibi & Anr.